

O.A. No. 20/2013 with MA 11/2013

Date of order: 02/07/2013

Mr Vijay Mehta present for the applicant.
Ms K. Parveen present for the respondents.

Counsel for the applicant submits that the respondents have provided the relief sought in the OA, therefore, he does not want to press this OA.

Accordingly, OA alongwith MA has rendered infructuous and the same is dismissed as infructuous one.

Meenakshi Hooja
(Meenakshi Hooja)
Member (A)

Justice K.C. Joshi
(Justice K.C. Joshi)
Member (J)

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